

RAJYA SABHA

Friday, the 10th May, 1968/the 20th .
Vaisakha, 1890 (Safca)

The House met at eleven of the clock, MR.
CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

SURATGARH FARM

*267. SHJU A. D. MANI: Will the
Minister oJ: FOOD AND AGRICULTURE
be pleased to state:

(a) whether there have been complaints
of insufficient water supply in the Central
Mechanised Farm at Suratgarh, Rajasthan;

(b) if so, what is the reason for the
insufficient water Supply there; and

(c) to what extent the insufficient water
supply has affected production at the farm?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND
COOPERATION (SHRI ANNASAHIB
SHINDE): (a) to (c). For intensive cultivation
during Rabi, the requirements of water for the
Suratgarh Farm have been assessed to be 185
cusecs. Against this, the existing authorised
water allowance of the farm is 66 cusecs from
the Bhakra Canal System and 15 cusecs from
the Gang Canal System. Even the authorised
allowance is often not available on account of
closures necessitated by rotation of supplies.
Negotiations are going on with the Rajasthan
Government for increasing the water
allowance.

The Farm cannot reach its full potential
until the irrigation supplies are adequate.

SHRI A. D. MANI: Sir, I -may ask the
Minister what difficulty is there in the way of
intensity of the flow of water of the Canal
being increased because this Central
Mechanised farm covers about 30,000 acres
and is one of the prized farms of the
country?

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If it is not going to get water from the Canal,
production will ' suffer. I would like the
Minister to let us know whether production
has suffered on account of inadequate flow of
water supply?

SHRI ANNASAHIB SHINDE: Sir, as I
have already submitted, there has been
obviously inadequate supply of water
available for meeting the requirements of the
Suratgarh Farm. The total area as is well
known, is 30,000 acres. Out of this, during the
kharif season we get irrigation for only
10,000 acres and during rabi season we get
irrigation for only 7,000 acres, and that too is
not very assured because the canal system has
not been properly developed. Moreover the
supplies are regulated- There are intermittent
closures. That is why all along during the last
season the Suratgarh Farm had been suffering
for lack of water facilities in time. It is very
difficult to assess the extent of loss in
production as a result of nonavailability of
water in time. But I think it must be a
considerable figure.

SHRI A. D. MANI: My second question,
Sir. May I ask the Minister whether tube-well
irrigation has been explored in this Farm.
Because water supply is not available from
the Canals, at least water can be dug through
the tube-wells. I would ask the Minister what
are the financial results of the working of this
Farm at the present time.

SHRI ANNASAHIB SHINDE: Sir, at the
outset I would like to reply to the second part
of the hon'ble Member's question. There has
been an impression for some time that this
Suratgarh Farm has been incurring heavy
losses. May I submit for the information of
the hon'ble House that the Suratgarh Farm has
really turned* the corner and has started
earning quite sizeable profits? Last year it
earned a profit of Rs. 18 lakhs. This year I
expect the figure would be still higher though
this farm is still Working under certain
handicaps.

As for the other question, I do not think it would be worthwhile to invest in tube-wells because when the Rajasthan Canal system is developed water will be available in adequate quantity. (Interruption by Shri Jagjivan Ram). And as has been suggested, the underground resources of water are blackish. Therefore, it would not be worthwhile to explore this possibility. Therefore, in times to come sufficient water would be available and this Farm will make a good sale and will be to the good of the country.

SHRI RAMNIWAS MIRDHA: Sir, it is very gratifying to learn that this Suratgarh Farm, which is a great national enterprise, has turned the corner. But there seems to be quite a good deficiency of water. The present supply is considerably less. The requirements of water for this Farm have been assessed to be 185 cusecs. May I know, Sir, whether the Government will try water conservancy methods like spray irrigation and other new techniques so that the experiments here could be of use at other places in the country? This spray irrigation method is being tried in the neighbouring State of Punjab where the Government is introducing these irrigation methods. I have given notice in this respect so that the information elicited could benefit other States also.

SHRI ANNASAHEB SHINDE: As far as the spraying system is concerned, I think I have replied earlier to this question that it is a very expensive system. On the basis of experiment in Israel the per acre expenditure for spraying comes to Rs. 7,000 to Rs. 8,000. And, as I said, there is possibility of surplus flow of water being available for this Farm. In view of this I do not think we should go in for this expensive system. These methods have been found to be expensive.

श्री गोड़े मुराहरि : मैं सरकार से यह जानना चाहूँ कि सुरतगढ़ फार्म के लिये

यह बताया गया है कि वहाँ पर अब नफा होने लगा है तो क्या सरकार और भी ऐसे फार्म बनाने की कोई योजना बना रही है। साथ साथ मैं यह भी जानना चाहूँगा कि जो आवड़ी काँग्रेस में कोऑपरेटिव फार्मिंग का इतना बड़ा प्रस्ताव काँग्रेस ने पास किया था उसके अनुसार अब तक कितने कोऑपरेटिव फार्म हिन्दुस्तान में बने हैं और उस प्रस्ताव का क्या हो गया।

SHRI ARJUN ARORA: It does not arise out of this question.

श्री गोड़े मुराहरि : फार्मिंग पर सब आता है।

श्री अर्जुन अरोड़ा : फार्मिंग पर सब नहीं आता है।

श्री राजनारायण : आप चेयरमैन मत बनिये, अर्जुन अरोड़ा सहेब।

श्री अर्जुन अरोड़ा : मैं चेयरमैन नहीं बनाता हूँ।

SHRI ANNASAHEB SHINDE: One part of the hon. Member's question is completely beyond the purview of this question; he has gone far beyond. But as far as...

SHRI RAJNARAIN: On a point of order...

SHRI ANNASAHEB SHINDE: Sir, I am still replying. I have not yet completed. Let me complete the reply and then he can raise the point of order.

SHRI ARJUN ARORA: He cannot raise a point of order now.

श्री राजनारायण : A point of order can be raised at any time. श्रीमन्, मेरा पाइन्ट ऑफ ऑर्डर यह है कि यह सत्ता केवल आप में सन्निहित है कि आप यह कहें कि कौन सा क्वेश्चन पूछा जाय या कौन सप्लीमेंट्री पूछा जाय या कौन न पूछा जाय। केवल आपको ही यह अधिकार

है कि आप यह कहें कि यह क्वेश्चन इससे उठता है या नहीं और अगर सब मembre सदन में यह कहने लग कि "it does not arise" तो यह पार्लियामेंट प्रेक्टिस के अनुसार नहीं होगा। यह जानना दुर्भाग्य हमारे मित्र श्री रोड़ा साहब जब रोड़ा अटकाते हैं तो दुख होता है।

SHRI A. D. MANI: On a point of order, Sir. It is open to any hon. Member to point out the irrelevancy of a point of order.

SHRI RAJNARAIN: Rubbish.

SHRI G. MURAHARI: If a Member wants to question the relevancy he should stand up on a point of order. But they cannot shout in a body. Sir, he has not replied to my question.

SHRI ANNASAHAB SHINDE: Sir, the second point of the hon. Member's question is not relevant. As I have already submitted in reply to the first point, may I say for his information that we are now having one seed farm in each State so that the requirements of the various States would be met. So, seed farms are being organised in various States now.

DR. (MRS.) MANGLADEVI TAL-WAR: The Minister just now said that the water supply to the Surat-garh Farm would be coming from the Rajasthan Canal. I would like to know, Sir, how long will it take for the water from the Rajasthan Canal to come to the Suratgarh Farm. It is an important national enterprise and international also because Russia is giving aid for it. It is a serious matter. I would like to know from the Minister whether the water supply to be made to the Suratgarh Farm from the Rajasthan Canal would be adequate.

SHRI ANNASAHAB SHINDE: May I say Sir, that as far as the Russian Government is concerned, it was good enough to help us by way of donation of machinery? As far as the running

expenditure is concerned we are incurring the expenditure and nobody else is helping in it.

MR. CHAIRMAN: This question has taken ten minutes. A number of people have put questions. I think there must be some end somewhere. You must leave it to me and people must be satisfied if I use my discretion in giving as much time to a questions as I think fit. (Shri Arjun Arora stood up in his seat.) Mr. Arora, you should not rise because you are a senior Member of this House who is persistently given the opportunity to put questions. I always give accommodation to you.

DR. (MRS.) MANGLADEVI TAL-WAR: Sir, my question has not been replied.

MR. CHAIRMAN: I am sorry. You have to reply the earlier question.

SHRI ANNASAHAB SHINDE: I was waiting for your permission, Sir. The water supplies were expected in 1964-65 but as the completion of the canal system was delayed due to some other reasons, I think according to present indications the water would be available by 1970-71.

श्री जे० ए० शिव : यह जानकारी प्रसन्नता हुई कि सहकारिता फार्म में जब सभी जगह घाटा ही घाटा है तो सूरतगढ़ फार्म में कुछ आमदनी हुई है। इसलिए मैं जानना चाहता हूँ कि कैटेगोरीकली कि इस फार्म में अभी तक कितने रुपये इन्वेस्ट किए गए हैं और इस फार्म से अभी तक कितने रुपये की आय हुई है ? साथ ही साथ आय वर्णन उसके एकरेज के हिसाब से दिया जाय, एक एकड़ पर कितनी आय हुई। सरकार ने अभी बताया कि सभी राज्यों में बीज के लिए एक-एक फार्म बनाया गया है। इन पर कितना खर्च है और उन में कौन ऐसे हैं जिन में कुछ आय हुई है ?

SHRI ANNASAHAB SHINDE: Sir, regarding all these details, I would require notice.

MR. CHAIRMAN: Next question.